

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4897
TO BE ANSWERED ON THE 01ST APRIL, 2022**

IMPLICATION OF PPP MODEL IN HEALTH SECTOR

4897. SHRI SUBBARAYAN K.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to rollout healthcare facilities through Public-Private Partnership (PPP) model;
- (b) if so, the details thereof;
- (c) whether concerns have been raised on the implications of PPP for healthcare access and equity, including issues relating to transparency and accountability, high costs and user fees, transfer of public funds to private entities, fragmentation of services and weakened health workers' rights;
- (d) if so, the details thereof;
- (e) the details of steps taken by the Government to address such issues and also the concerns regarding irregularities in functioning, corruption, quality of services, affordability and access, existing in-house services becoming dysfunctional, lack of accountability and systems of monitoring and grievance redressal?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) Public Health and Hospitals is a State Subject, the primary responsibility for strengthening of health care systems lies with the respective State/UT Governments. Under National Health Mission (NHM), Ministry of Health & Family Welfare, Government of India provides financial and technical support to States/UTs to strengthen their healthcare systems based on the proposals submitted by States/UTs in their Program Implementation Plans (PIPs). Under NHM, States/UTs are encouraged to contract in or outsource those services which improve efficiency and quality of care in public health facilities or close the existing critical gaps.

This includes support for provision of healthcare services through Public Private Partnership (PPP) mode for projects/programmes such as Pradhan Mantri National Dialysis Programme, Free Diagnostic Service for high end low volume tests like Teleradiology Services & CT Scan Services, Ambulance Services, Biomedical Equipment Management Maintenance Programme, National Quality Assurance Programme and other ancillary services duly sharing the suggested guidelines with the States/UTs. States/UTs may contract in or outsource those services which improve efficiency and quality of care in public health facilities or close the existing critical gaps. The areas of overall supervision and monitoring of these PPP arrangements, including identification of services, private partner, terms of engagement, payment, etc. lie within the jurisdiction of the respective State Government.
